

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.1111
TO BE ANSWERED ON 31.07.2024

WELFARE SCHEMES

1111. SHRI SANJEEV ARORA:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of schemes initiated by the Ministry; and
- (b) the details of breakdown of the expenditure incurred on each scheme implemented by the Ministry categorized by State and Union Territory-wise in the last three years?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) For better implementation and efficient monitoring, all schemes of the Ministry have been clubbed into three verticals, viz. (1) Saksham Anganwadi & Poshan 2.0 for improving nutrition & health indicators in the country (2) Mission Shakti, for safety, protection and empowerment of women; and (3) Mission Vatsalya, for protection, care and welfare of children in difficult circumstances. Details of the schemes are as under:

(i) Saksham Anganwadi & Poshan 2.0 (Mission Poshan 2.0): Under this programme, Anganwadi Services Scheme, POSHAN Abhiyaan and Scheme for Adolescent Girls have been reorganized into 3 primary verticals: (i) Nutrition Support for POSHAN and for Adolescent Girls (ii) Early Childhood Care and Education [3-6 years] and (iii) Anganwadi Infrastructure including modern, upgraded Saksham Anganwadis.

(ii) Mission Shakti: Mission Shakti comprises of two verticals ‘Sambal’ for safety and security of women and ‘Samarthya’ for empowerment of women. The existing schemes of One Stop Centres (OSC), Women Helpline (181-WHL) and Beti Bachao Beti Padhao (BBBP) have been made part of Sambal vertical; while the existing schemes of Pradhan Mantri Matru Vandana Yojana (PMMVY), Ujjwala, SwadharGreh (renamed as Shakti Sadan) and Working Women Hostel (renamed as Sakhi Niwas), National Hub for Empowerment of Women (NHEW) and National Creche Scheme (renamed as Palna) have been subsumed in the ‘Samarthya’ vertical.

(iii) Mission Vatsalya: Mission Vatsalya has subsumed the Integrated Child Protection Scheme(ICPS) for better outreach and protection for children in need and care in a mission mode with the objective to: (i) Support and sustain Children in difficult circumstances. (ii) Develop context-based solutions for holistic development of children from varied backgrounds. (iii) Provide scope for green field projects for encouraging innovative solutions. (iv) Cement convergent action by gap funding, if required.

(b)The scheme-wise, State/UT-wise details of expenditure incurred under the aforesaid schemes of the Ministry are at **Annexure-I, Annexure-II & Annexure-III.**

Statement referred to in reply to Part (b) of Rajya Sabha Unstarred Question No.1111 to be answered on 31.07.2024

Scheme-wise, State/UT-wise details of expenditure incurred under the schemes of the Ministry

Mission Saksham Anganwadi & POSHAN 2.0

(Rs. in Crores)

Sl No.	State	Fund released in FY 2021-22	Fund released in FY 2022-23	Fund released in FY 2023-24
1	Andaman and Nicobar Islands	19.76	4.31	12.15
2	Andhra Pradesh	744.6	827.79	710.15
3	Arunachal Pradesh	170.83	137.78	162.06
4	Assam	1319.9	1651.63	2233.31
5	Bihar	1574.43	1740.09	1859.29
6	Chandigarh	0	29.58	19.83
7	Chattishgarh	606.73	668.96	579.46
8	Dadra and Nagar Haveli and Daman and Diu	9.33	5.80	12.65
9	Delhi	133.11	182.77	161.82
10	Goa	10.84	14.71	13.95
11	Gujarat	839.86	912.64	1126.8
12	Haryana	173.03	195.25	225.79
13	Himachal Pradesh	247.99	270.24	301.09
14	Jammu and Kashmir	405.74	479.01	530.47
15	Jharkhand	352.98	430.91	664.33
16	Karnataka	1003.7	765.87	912.96
17	Kerala	388.23	444.98	306.64
18	Ladakh-UT	14.69	18.78	19.62
19	Lakshadweep	2.10	0.44	2.88
20	Madhya Pradesh	1085.47	1011.55	1123.11
21	Maharashtra	1713.39	1641.07	1699.43
22	Manipur	228.92	135.95	201.28
23	Meghalaya	174.24	192.39	269.69
24	Mizoram	59.32	42.81	100.28

25	Nagaland	159.8	199.3	262.91
26	Odisha	1065.98	923.92	968.81
27	Puducherry	2.78	0.12	4.48
28	Punjab	383.52	75.31	307.87
29	Rajasthan	682.65	974.02	1091.96
30	Sikkim	25.73	20.33	26.72
31	Tamil Nadu	655.38	766.8	880.79
32	Telangana	482.3	550.69	507.87
33	Tripura	186.72	150.52	244.22
34	Uttar Pradesh	2407.55	2721.88	2668.69
35	Uttrakhand	353.65	425.84	288.24
36	West Bengal	668.35	1227.59	1237.56

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Mission Vatsalya

(Rs. in Crores)

Sl No.	State	Fund released in FY 2021-22	Fund released in FY 2022-23	Fund released in FY 2023-24
1	Andaman and Nicobar Islands	0.08	3.75	2.68
2	Andhra Pradesh	4.76	36.78	25.01
3	Arunachal Pradesh	4.88	29.36	24.35
4	Assam	8.65	37.35	59.66
5	Bihar	22.03	34.54	65.18
6	Chandigarh	1.63	5.24	5.83
7	Chattishgarh	18.70	7.65	44.66
8	Dadra and Nagar Haveli and Daman and Diu	1.43	3.90	3.19
9	Delhi	7.95	15.07	3.89
10	Goa	0.03	0.06	0.00
11	Gujarat	6.97	23.30	47.10
12	Haryana	9.31	29.39	16.17
13	Himachal Pradesh	14.54	30.92	21.15
14	Jammu and Kashmir	19.30	28.23	43.64
15	Jharkhand	12.48	7.43	37.66
16	Karnataka	42.52	58.57	90.94
17	Kerala	6.07	12.85	22.27
18	Ladakh-UT	1.26	1.42	4.39
19	Lakshadweep	0.05	0.00	0.36
20	Madhya Pradesh	30.57	46.91	60.85
21	Maharashtra	54.67	71.33	95.38
22	Manipur	36.07	48.27	29.24
23	Meghalaya	10.06	3.33	31.28
24	Mizoram	19.58	15.03	53.09
25	Nagaland	18.43	26.31	29.28
26	Odisha	40.19	37.55	60.28
27	Puducherry	2.72	5.84	5.67
28	Punjab	1.73	10.69	15.44
29	Rajasthan	15.43	66.00	42.84
30	Sikkim	8.08	10.47	5.80
31	Tamil Nadu	76.70	51.03	128.70
32	Telangana	38.51	28.25	39.98
33	Tripura	9.77	1.60	32.09
34	Uttar Pradesh	45.54	66.05	103.57
35	Uttarakhand	5.08	3.66	32.63
36	West Bengal	39.70	26.64	57.42

Annexure-III

Statement referred to in reply to Part (b) of Rajya Sabha Unstarred Question No.1111 to be answered on 31.07.2024

Mission Shakti**(Rs. in Crores)**

SI No.	State	Fund released in FY 2021-22	Fund released in FY 2022-23	Fund released in FY 2023-24
1	Andaman and Nicobar Islands	0.63	0.72	3.03
2	Andhra Pradesh	24.64	79.97	76.85
3	Arunachal Pradesh	6.6	10.98	9.23
4	Assam	43.13	94.99	205.17
5	Bihar	212.12	181.39	1.82
6	Chandigarh	0	1.26	1.04
7	Chattishgarh	45.68	86.33	30.6
8	Dadra and Nagar Haveli and Daman and Diu	0	0.59	1.40
9	Delhi	30.44	34.95	31.52
10	Goa	1.56	2.39	1.14
11	Gujarat	60.29	21.58	98.7
12	Haryana	45.96	67.34	11.96
13	Himachal Pradesh	24.53	17.4	20.21
14	Jammu and Kashmir	48.07	20.6	58.42
15	Jharkhand	63.46	32.3	13.67
16	Karnataka	155.39	157.68	145.17
17	Kerala	59.88	64	69.5
18	Ladakh-UT	0	0.46	1.18
19	Lakshadweep	0	0.33	0.45
20	Madhya Pradesh	151.14	213.13	136.47
21	Maharashtra	106.34	241.57	30.32
22	Manipur	8.51	29.39	40.85
23	Meghalaya	8.81	10.64	7.58
24	Mizoram	9.38	8.01	14.44
25	Nagaland	13.83	11.25	18.63
26	Odisha	13.77	12.09	13.85
27	Puducherry	2.39	3.29	1.59
28	Punjab	23.88	20.71	43.1
29	Rajasthan	123.84	90.36	144.17
30	Sikkim	2.13	1.47	5.15
31	Tamil Nadu	50.05	94.78	44.56
32	Telangana	11.11	25.52	22.49
33	Tripura	7.89	6.36	14.53
34	Uttar Pradesh	321.45	514.53	40.17
35	Uttrakhand	26.41	20.54	41.8
36	West Bengal	4.46	63.51	7.24